

(b) The amount given to the Government of Orissa under the Scheme for the last three years (1965-66 to 1967-68) is Rs. 15.49 lakhs.

(c) and (d). The Subsidised Industrial Housing Scheme is a continuing scheme and the State Governments have been authorised to sanction projects for construction of houses for industrial workers under this Scheme. A provision of Rs. 9.00 lakhs is proposed to be made under the Scheme in Orissa during 1968-69. The details of the projects sanctioned during 1968-69 under the Scheme will become available after progress reports for that year have been received from the State Government.

Disappearance of records from the Office of District Judge, Delhi

5809. SHRI D. R. PARMAR: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to refer to the reply given to Unstarred Question No. 4198 on the 14th December, 1967 and state:

(a) whether the required information has since been collected; and

(b) whether any judicial enquiry has been conducted for the illegal ejection and disappearance of records of orders and judgement from the office of the District Judge, Delhi?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH): (a) The requisite information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-683/68].

(b) Does not arise, since answer to Part (a) is in the negative.

Works executed by Contractors in C.P.W.D., Delhi

5812. SHRI D. R. PARMAR: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether Government have received any complaints for under re-

coding of the works executed by the contractors in C.P.W.D., Delhi;

(b) if so, the details thereof since 1962, year-wise; and

(c) the action taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH): (a) to (c). The information is being collected and will be laid on the Table of the House.

Inclusion of a Skin Specialist in list of Presidency Surgeons, Calcutta

5813. SHRIMATI UMA ROY: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) the names of Skin Specialists who are listed as Presidency Surgeons at Calcutta;

(b) whether the list of Presidency Surgeons at Calcutta does not include a single eminent skin specialist connected with the Calcutta School of Tropical Medicine or S.S.K.M. Hospital Calcutta; and

(c) if the reply to part (a) above is in the negative, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) to (c). The State Government of West Bengal has been addressed and the information will be placed on the Table of the Sabha on receipt.

Foreign Capital

5814. SHRI T. KIRUTTINAN: Will the Minister of FINANCE be pleased to state:

(a) the total amount of foreign capital invested in India both in the public and private sectors during last five years;